the Maharashtra Association for the cultivation of Science. Pune, for the year 1983-84. [Placed in Library. See No. LT-295/85]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 1983-84 along with Accounts
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Ind an National Science Academy, 'New Delhi, for the year 1983-84. [Placed in Library, See No. LT-296/85] .
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 1983-84 along with Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Academy of Sciences. Bangalore, for the year 1983-84. [Placed in Libfary. See No. LT-297/85]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute. Bangalore, for the year 1983-84 along with Accounts,
  - (ii) A copy of the Review Hindi and English versions) by the Government on the working of the Raman Research Institute. . Bangalore, for the year 1983. 84. [Placed in Library. See No. LT-298/85]
- (8) A copy each of the following papers(Hindi and English versions) under sub-section(1) of section 619A of the Companies Act. 1956 :-

(a) (i) Review by the Governmen on the working of the Central Electronics Limited New Delhi, for the year 1983-84.

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- (ii) Annual Report of the Central Electronics Limited New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General there-[Placed in Library. See No. LT-299,851
- (b) (i) Review by the Government on the working of the National Research Development Corporation of India for the year 1983-84.
  - (ii) Annual Report of the National Research Development Corporation of India for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-300 85]

12.06 hrs.

## MESSAGES FROM RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :-

(i) "In accordance with the provisions of rule 11 i of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Gangtok Municipal Corporation (Amendment) Bill, 1985, which has b e1 passed by the Rajya Sabha at its sitting held on the 24th January, 1985."